

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-178
ANSWERED ON-11/12/2024

WORKS TAKEN UP BY NHAI

178. DR. JOHN BRITTAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) the status and targeted dates of completion of works taken up by the NHAI in the State of Kerala, details thereof;
- (b) the details of funds borne by various State Governments for works taken up by NHAI during the last three years;
- (c) funds contributed and agreed to be contributed by States till date for development of Highways including land acquisition cost, State-wise, year-wise details thereof;
- (d) whether Government of Kerala has requested to Union Government to exonerate the State from bearing portion of cost for certain roads; and
- (e) if so, the details of such roads and current status thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. 178 ANSWERED ON 11TH DECEMBER, 2024 ASKED BY DR. JOHN BRITTAS REGARDING 'WORKS TAKEN UP BY NHAI'.

(a) The details are annexed.

(b) to (c) The development of National Highways is a continuous process. Projects are sanctioned based on the fulfillment of the criteria, requirement of connectivity, inter-se priority, availability of resources and synergy with PM Gati Shakti National Master Plan.

In certain cases, in order to improve viability of the project, State governments of Assam, Haryana, Karnataka, Kerala, Madhya Pradesh, Uttar Pradesh and many other States has agreed to share cost towards land acquisition and/or utility shifting, reimbursement of royalty and State component of GST etc. Such agreements are project specific.

(d) to (e) The State Government has requested to exempt the share of 25 percent of the land acquisition for National Highway Development project is the State of Kerala. In response, Ministry has requested to consider exemption of royalty, State Components of GST to make the projects viable.

Now, the acceptance from the Government of Kerala for exempting royalty on earth/boulders and reimbursement of state GST components in the project of Ernakulam Bypass, Kollam-Shenkottai Greenfield Corridor and Thiruvananthapuram Outer Ring Road has been received in July/August, 2024.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF RAJYA SABHA STARRED QUESTION NO. 178 ANSWERED ON 11/12/2024 ASKED BY DR. JOHN BRITTAS REGARDING 'WORKS TAKEN UP BY NHAI'.

Sl. No	Project Name	Physical Progress	Likely date of Completion
1	Six Laning of Thalapady-Chengala Section of NH-66 from Ch. Km. 17+200 to Ch.Km. 56+200 on HAM mode	78.83%	31.03.2025
2	Six Laning of Chengala-Neeleshwaram Section of NH-66 from Ch.Km. 56.200 to Ch. Km. 93.468 on HAM mode	60.1%	30.11.2025
3	Six Laning of Neeleshwaram-Thaliparambha Section of NH-66 from Ch. 94.540 to Ch. Km. 134.650	54.5%	31.12.2025
4	Six Laning of Thaliparambha-Muzhapilangad Section of NH-66 from Ch. 134.650 to Ch. 164.958 on HAM Mode	61.2%	31.12.2025
5	Six Laning of Azhiyur to Vengalam section from Ch. 189.200 (existing km 188.000) to Ch. 232.100 (existing Km 230.400) (Total length 40.8 km) in the State of Kerala on Hybrid annuity Mode.	48.3%	31.12.2025
6	Six laning of Existing Kozhikode Bypass (i.e. Vengalam Jn. to Ramanattukara Jn.) from km 230.400 to km 258.800 (Design Chainage) of NH-66 in the State of Kerala	78.35%	31.03.2025
7	Widening of 4 nos existing 2 Lane major Bridge of Six-laning to Kozhikode Bypass (Calicut Bypass) in the State of Kerala on EPC Mode	0%	05.03.2026
8	Rectification of 11 Nos Blackspot / Accident spot under Annual Road Safety plan for 2023 - 2024 in the stretch of Walayar -Angamaly Section of NH-544 in the state of Kerela on EPC mode.	6.62%	09.09.2025
9	Widening/Development of Existing NH-85 from Km 0.000 to Km 124.636 section to 2L/@L+PS section in the state of Kerala on EPC Mode	19.4%	25.06.2025
10	Six laning of Ramanattukara Jn. to Start of Valanchery Bypass of NH-66 from Design chainage 258+818 to 298+500 in the State of Kerala on Hybrid Annuity Mode	86.17%	31.03.2025
11	Six laning of Valanchery bypass to Kappirikkad of NH - 66 from Design Chainage 298+500 to 335+850 of NH 66 in the state of Kerala on Hybrid Annuity mode.	85.5%	31.03.2025
12	Six laning of Kappirikkad to Thalikkulam of NH-66 from Design chainage 335+850 to 369+015 of NH-66 in the State of Kerala on Hybrid Annuity Mode	54.58%	30.11.2025
13	Six laning of Thalikulam to Kodungallur Section of NH - 66 from Design Chainage 369.015 to km 397.850 in the State of Kerala on Hybrid Annuity Mode (HAM)	47.81%	31.12.2025

14	Construction of 6 lane Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66 (from Km. 366+330 to Km.379+082 of NH-66) (Length 12.752 Km) in the State of Kerala on EPC mode.	38.98%	31.01.2026
15	Six Laning of Thuravoor (Design Ch. 378.612) - Paravoor (Design Ch. 417.000) section of New NH-66 (Old NH-47) in the State of Kerala on EPC Mode	27.04%	31.03.2026
16	Six laning of Kodugallur to Edappally section from km 397.750 to km 423.780 of NH - 66 (old NH-17)	43.89%	21.10.2025
17	Six laning of Paravoor-Kottankulangara Section of NH - 66 in the State of Kerala on Hybrid Annuity Mode (HAM) under Bharatmala Pariyojana	46.3%	31.12.2025
18	Six laning of Kottankulangara- Start of Kollam Bypass Section of NH - 66 in the State of Kerala on Hybrid Annuity Mode (HAM)	58.12%	31.12.2025
19	Six laning of Start of Kollam – Kadambattukonam Section of NH - 66 in the State of Kerala on Hybrid Annuity Mode (HAM)	56.62%	31.12.2025
20	Six laning of Kadambattukonam to Kazhakkootam Section of NH - 66 in the State of Kerala on Hybrid Annuity Mode (HAM)	36.8%	31.03.2026
21	Rectification of 4 Nos, Blackspots/ Accident Spots in Thiruvanthapuram Bypass section of NH-66	6.85%	22.08.2025
